NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Friday, 11th July, 2025:**

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The Specially Constituted Division Bench comprising of the **Hon'ble Shri Justice Amit Borkar and the Hon'ble Shri Justice Somasekhar Sundaresan** will sit in **Court Room No. 09** at **5.15 p.m**. will take up following matter, as per the board to be notified separately.

Original Side Matter

(Pending Chamber Summons and Notices of Motion)

In

Writ Petition No. 1152 of 2002

NGO Alliance for Government and Renewal (NAGAR) & Ors

V/s

The State of Maharashtra & Ors.

Dated this the 8th day of July 2025.

By Order,

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S. Bombay Sd/-(P. P. Bhaidkar) I/c Prothonotary & Sr. Master, High Court, O.S. Bombay